

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
STARRED QUESTION NO. 60
ANSWERED ON 29.11.2024

CRS REPORT ON COLLISION OF KANCHENJUNGA EXPRESS WITH GOODS TRAIN

*60. SHRI NEERAJ SHEKHAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether report of inquiry by Commissioner of Railway Safety (CRS) regarding reasons for collision of Kanchenjunga Express and goods train in West Bengal in June, 2024 has been submitted to Government;
- (b) if so, the details thereof; and
- (c) the details of findings of CRS in this regard?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 60 BY SHRI NEERAJ SHEKHAR ANSWERED IN RAJYA SABHA ON 29.11.2024 REGARDING CRS REPORT ON COLLISION OF KANCHENJUNGA EXPRESS WITH GOODS TRAIN.

(a) to (c): The rear end collision between Train No. 13174 DN (Kanchenjunga Express) and DN GFCJ Container took place on 17.06.2024 at 08.50 Hrs in Rangapani - Chatterhat Block section of Katihar Division of Northeast Frontier Railway. This is a Broad Gauge, Double Line, Electrified section provided with Automatic Signalling.

This accident has been inquired into by the statutory body, Chief Commissioner of Railway Safety (CCRS) under Ministry of Civil Aviation. The Accident Inquiry Report by the CCRS has been received. According to this Inquiry Report, the accident has been classified under the category of "*error in train working*".

The following major steps have been taken by the Government on the recommendations made by the CCRS:

- i. Railway Board has issued Unified Subsidiary Rules and Authority Forms under GR 9.12 vide letter dated 16.08.2024.
- ii. Guidelines for improving Reliability of Signalling system have been issued by Railway Board vide letter dated 31.07.2024. Further specifically for the section, Zonal Railway has drawn an action plan and same has been implemented to improve the reliability.
- iii. Vide letter dated 05.08.2024, Railway Board have advised all Zonal Railways regarding Joint procedure for dealing with Automatic Signalling Territory as mentioned in GR 9.12.
